NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Naviplast Traders Pvt.Ltyd & OrsVersus-R.G.Shaw & Sons Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	SUMIT BINANT Liquidator		R.G. SHAW & SONS (P) LTD	Sumi & Birani 31/1/18
2.	KANISHK	CHETAN, ADV	LI PETITIONERS	Kaushkuda 3/1/18

ORDER

Ld. Liquidator as well as Ld. Counsel for the financial creditor is present.

Ld. Liquidator has filed first Progress Report. It is received and recorded.

For filing 2nd Progress Report list it on 16/04/2018.

(Jinan K.R.) Member (J)

Sd